## Alleged allotment of land to real estate developers through fraudulent means

- 342. SHRI KAMAL AKHTAR: WIII the Minister OF HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:
- (a) whether Government is aware that some real estate developers were allotted land in excise free zone at Sidcul Pantnagar, Uttarakhand at concessional rates to build houses for industrial workers:
- (b) whether Government is also aware that these builders like M/s Supertech Ltd. and Assotech have taken huge loans from HUDCO on the basis of fraudulent and improper documents;
- (c) if so, whether an enquiry would be constituted to investigate this scam and strict action would be taken against the fraudsters; and
  - (d) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) 'Land' and 'colonisation' are state subjects and this Ministry has no information in the matter.

- (b) Housing & Urban Development Corporation (HUDCO) Ltd. has informed that it has sanctioned a term loan of Rs 100.00 crores on 30.01.2008 to M/s Assotech-Supertech Joint Venture (a 50:50 Joint Venture of M/s Assotech Contracts India Ltd. and M/s Supertech Ltd.) for acquisition of land and construction of residential flats at Pantnagar, Rudrapur, Uttarakhand. HUDCO has also sanctioned a term loan of Rs. 100 crore to M/s Supertech Infra Ltd. for a project titled "Acquisition of land & Construction of Commercial Hub" at Integrated Industrial Estate, SIDCUL. M/s Supertech Infra Ltd. has prepaid the entire Ioan in January, 2010. HUDCO has also informed that the Ioan was sanctioned as per guidelines of HUDCO.
  - (c) and (d) Do not arise.

## Bill to regulate real estate industry

- 343. SHRI KAMAL AKHTAR: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:
- (a) whether Government proposes a Bill to regulate the real estate industry in the current Session;
- (b) if so, the details thereof and whether formation of a National real estate registry would be a part thereof;
- (c) whether Government is aware that builders like Unitech, Supertech, Mahagun, Assotech, Jaypee Associates, etc. are indulging in misrepresentation of built-up area, arbitrarily changing layout and floor plans and sale of flats before obtaining requisite approvals from authorities, etc; and